## CENTRAL ADMINISTRATIVE TRIBUNAL JABALPUR BENCH, JABALPUR.

## Review Application No. 23 of 2005 (Arising out of O.A. No. 147 of 2004)

1. Union of India through the Secretary, Department of Defence Production and Supplied, Ministry of Defence, New Delhi.

2. The Chairman, Ordinance Factory Board, 10-A S.K. Boase Road, Kolkata (WB)

3. The General Manager, Vehicle Factory, Jabalpur (MP).

... Applicants.

Shri Gul Mohammed, S/o Late Khaimt Hussain, R/o Ahmed Nagar, Mohariya Adhartal, Jabalpur. (MP).

## 21.06.2005 ORDER BY CIRCULATION

## Ms. Sadhna Srivastava:-

Through this application, the applicants (respondents in OA) is seeking review of the order dated 1.4.2005 passed in OA No. 147 of 2005.

This RA No. 23 of 2005 was placed before me for 2. consideration by circulation. I have carefully perused the order dated 1.4.2005. I do not find any error apparent on the face of the record. All the pleas taken by the applicants in this review application were very well considered in our aforesaid order. It appears that through this application, the applicants want to re-argue the case, which is not permissible and beyond the scope of review. Accordingly, the present review application is rejected under circulation.

Member (J)

Hon'ble Mr. M.P. Singh, V.C.